MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

N O T I F I C A T I O N

Imphal, the 6th August, 2025

No. DR-34/3/2024-DP-DP: In exercise of the powers conferred by Rule 15 (Power to Relax) of the Manipur Civil Engineering Service (PWD) Rules, 2016 read with the decision of the State Cabinet in its meeting held on 21.08.2024 and 10.10.2024, the Governor of Manipur is pleased to order the relaxation of the provisions contained in Rule SCHEDULE -III [see rule 7(ii)] Manipur Civil Engineering (PWD) Service Rules Notification No. 1/18/16-SR(PWD)/DP, dated 3rd March, 2022 regulating recruitment rules for the post of Superintending Engineer in Public Works Department as detailed below:

"SCHEDULE – III [see rule 7(ii)]"

(i) one-time relaxation in the Recruitment Rules for promotion to Superintending Engineer in the Public Works Department, Manipur as below:

Sl. No.	Name of duty post and grade	Field of selection, minimum qualifying services and educational qualification for promotion	
		Existing	relaxation as one time measure
3.	Superintending Engineer / Superintending Surveyor of Works	Executive Engineer/ Surveyor of Works/ Engineering Officer possessing degree in civil Engineering from a recognized institute with 6 years of regular service in the grade	Executive Engineer/ Surveyor of Works/ Engineering Officer possessing degree in Civil Engineering from a recognized institute with 2 years of regular service as EE/SW/EO and at least 8 years as regular in Grade A post.

2. It is also ordered that the concerned Rules and also standing orders/ instruction bearing upon the subject and which are in force at present shall be deemed to have been amended accordingly as a one- time relaxation.

3. This one- time relaxation shall be valid till 3 (three) months from the date of publication of this Notification in the Official Gazette of Manipur.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

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Digitally signed by
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